IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
IB-849/PB/2020

IN THE MATTER OF:
M/s. Sundrm Consultants Pvt. Ltd. ...PETITIONER

Vs.

M/s. Three C Properties Pvt. Ltd. ...RESPONDENT

Section
U/s 7 of IB Code, 2016 **Order delivered on 21.03.2023**
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor	**:**Mr**.** Siddhant Sharma, Adv.
For the Respondent/Corporate Debtor	**:**Mr. Raj Kamal and Mr. Aseem Atwal, Advocates
For the Applicant	:Mr. Sonam Sharma, Adv, Ms. Madhu Ayachit, Adv for Applicant in I.A. 755 of 2022 and 4971 of 2020

ORDER

It is submitted by Ld. Counsel that Hon'ble NCLAT has directed that the matter will be heard on 10.04.2023. List the matter along with IA/4971/2020 on **10.04.2023.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)

(Annu)